

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(21)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/02/2018 AT 12.00 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/68/IB/18
PETITION NUMBER : TCP/427/ (IB)/2017
NAME OF THE PETITIONER(S) : M.K SONS ENGINEERING PVT LTD
NAME OF THE RESPONDENT(S) : EASUN REYOLLE LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

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ORDER

Counsel for Applicant present. No representation on behalf of the Corporate Debtor.

The Registry is directed to issue notice to the other side. Counsel for the Applicant is also directed to issue private notice to the Registered Office of the Corporate Debtor and file proof of service. Put up on **22.02.2018 at 10.30 A.M.**

ghk


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)